

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Original Application No. 414 of 2023

In the matter of

Avtar Singh & Ors.

.....Applicant

V/s

State of Punjab & Ors.

.....Respondent

Reply of Punjab Pollution Control Board (Respondent No.5) through Er. Vijay Kumar, Environmental Engineer, Punjab Pollution Control Board, Regional Office, Sri Fatehgarh Sahib, in compliance to the order dated 29.01.2024 to the objections filed by the applicant.

Respectfully showeth:

1. That the above-mentioned case is pending for adjudication before this Hon'ble Tribunal. The counsels for the applicants have filed objections dated 28.01.2024 to the report of the Joint Committee constituted by this Hon'ble Tribunal. The Hon'ble Tribunal was pleased to grant time vide order dated 29.01.2024 to the respondents to go through the objections and file response to the same. The relevant extract of order dated 29.01.2024 is reproduced below for kind perusal and reference.

"4. Counsel for the applicant referring to the objection and has submitted that electricity bills clearly reveal that STP was not functioning to the extent indicated in the report.

5. Learned Counsels appearing for the respondents seek time to go through the objection and file response to the same within three weeks."

2. That in compliance to the orders dated 29.01.2024 passed by the Hon'ble Tribunal, the Punjab Pollution Control Board has examined the objections filed by the applicants to the report of the Joint Committee and also confirmed the facts of the case from the Punjab Water Supply and Sewerage Board, Ludhiana in reference to the said objections. The applicants have filed five objections to



the report of the Joint Committee constituted by this Hon'ble Tribunal. The response of the Punjab Pollution Control Board to the said five objections raised by the applicants to the report of the Joint Committee may kindly be read in the following paragraphs.

3. That the contents of para no. 1 of the objections dated 28.1.2024 to the effect that during the proceedings dated 15.12.2023, the applicants were allowed to file objections to the report are a matter of record and need no comments.
4. That the contents of para no. 2 of the objections dated 28.1.2024 relating to the reiteration of the fact by the applicant that lassara drain does not have any outfall and as such no effluent should be discharged therein may be considered as a matter of record.
5. That the contents of para no. 3 of the objections dated 28.1.2024 are wrong and hence denied. The untreated wastewater of city Khanna is being treated in the STP of capacity 29 MLD and the department of Soil and Water Conservation has already laid down pipeline for utilization of treated wastewater @20 MLD and for the remaining 9 MLD, the work is to be completed by department of Soil and Water Conservation, Punjab.
6. That in reply to the contents of para no. 4 of the objections dated 28.1.2024, it is submitted that the treated water of STP is not utilized by the neighboring farmers during no demand season and due to this reason the treated water gets accumulated near village Jargari before entering into Lassara drain.
7. That the contents of para no. 5 of the objections dated 28.1.2024 were examined in consultation with the Department of Water Supply and Sewerage Board. The version put forwarded by the Punjab Water Supply and Sewerage Board is that the sanctioned load of STP is 450 KW but it does not require 315 KWH x 24 for running the STP at 70% capacity as the load is sanctioned considering the peak load for running of all the equipment. The entire STP runs on automation, therefore, running of equipment gets optimized automatically. As such, the STP does not require 315-KWH 24x7 for operation at 70% capacity. It has been further apprised by the Punjab Water Supply and Sewerage Board that the average daily consumption of electricity is 3000 KVAH and the average monthly consumption comes around 90000 units per month. As per the electricity bills submitted by the applicant, as well as procured from Municipal Council Khanna, the consumption of electricity is between 70000 to 97000 units per month, for the period from 23.07.2021 to 17.05.2023. As per record available with the office of the Punjab Pollution Control Board at Fatehgarh Sahib, the construction of STP was completed in the month of July,



2021. Thereafter, the STP was under stabilization and is operational until now. The Punjab Pollution Control Board is collecting samples monthly from Inlet and outlet of STP since December 2021, and the copies of analysis results are enclosed herewith as **Annexure R5/A**. The perusal of the reports indicates that the STP has been complying in almost all the analysis reports.

8. That apart from the above, it is respectfully submitted that after consideration of the Joint Committee report and the facts and circumstances of the case, the Punjab Pollution Control Board has issued a show cause notice for violation of the provisions of Water (Prevention and Control of Pollution) Act, 1974 vide letter no. 4685-90 dated 12.1.2024 to the Executive Officer, Municipal Council, Khanna; The Executive Engineer, Punjab Water Supply and Sewerage Division, Ludhiana, Near Old Court, Club Road, Ludhiana; The Executive Engineer, Divisional Soil Conservation Officer, Ludhiana; The Block Development and Project Officer, Doraha, District Ludhiana; The Executive Engineer, Drainage-cum-Mining and Geology Division, Department of Water Resources, Punjab Sangrur and the Executive Engineer, Panchayati Raj, Zila Parishad, Ludhiana, with an opportunity of hearing before the Chairman of the Board on 19.1.2024. A copy of the notice bearing no. 4685-90 dated 12.1.2024 is enclosed herewith as **Annexure R5/B**.
9. That in reference to the show cause notice dated 12.1.2024, Sh. Rajesh Kamal, Xen (Panchayati Raj), Ludhiana; Sh. Gurpreet Singh, BDPO, Doraha; Sh. Arpit Sharma, SDO, PRD; Smt. Amitpal Kaur, SDE, PWSSB; Sh. Ramandeep Singh, JE, PWSSB; Sh. Harminder Singh, SDO, Drainage, Barnala; Sh. Price Modi, JE, Drainage, Barnala; Sh. Harvinder Singh, SDSCO, Samrala and Sh. Charanjit Singh, E.O, MC, Khanna appeared for hearing before the Chairman of the Board on 19.1.2024. After hearing officers of the various Departments, and considering the facts and circumstances of the case, the Chairman of the Board has taken the following decisions to resolve the issue.
 - a) The Executive Officer, MC, Khanna shall apply for consents to operate of the Board under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 to operate the STP's outlet immediately.
 - b) The Punjab Water Supply & Sewerage Board (PWSSB) shall operate & maintain the STP regularly & effectively, so as to achieve the prescribed effluent standards for all the times.
 - c) The MC, Khanna shall submit a detailed Action Plan focusing on the strategic utilization of treated effluent from the STP within



one month. This plan should explore innovative approaches for using treated water in construction, road dust suppression, dual plumbing and other municipal activities. The plan should include technical specifications, feasibility assessments and implementation timelines.

- d) The MC, Khanna shall install outlets along the pipeline that carries treated wastewater within one month. These outlets shall facilitate the use of treated wastewater for irrigation purposes by the local farmers. The MC must ensure that the installation of these outlets is done in a manner that maximizes accessibility for agricultural lands, while maintaining the integrity and efficiency of the pipeline system. The design and placement of these outlets shall consider the ease of access for farmers and the potential agricultural benefits, promoting sustainable water use practices in the region.
- e) The MC, Khanna shall explore the possibility regarding extension of the pipeline connected to STP's outlet by atleast 500 meter into the Lassara drain. This extension should be designed to ensure efficient dispersion of treated effluent, preventing any potential buildup or stagnation near Jargari village after getting approval of the drainage department. The design must include hydraulic modeling to ascertain the impact on the drain's flow characteristics and the surrounding environment.
- f) The Drainage Department shall carryout the de-silting of the syphon and starting point of Lassara drain, so as to facilitate the stagnated wastewater flow through the drain and shall submit the action taken report within 15 days.
- g) The Department of Soil and Water Conservation shall submit a comprehensive Action Plan for the construction of an additional pipeline to utilize the remaining 9 MLD of treated wastewater for irrigation purposes within a period of one month. The Action Plan shall include detailed project timelines, technical specifications with the existing infrastructure.
- h) The Punjab Water Supply and Sewerage Board is directed to ensure the integration and synchronization of Online Continuous Effluent Monitoring Systems (OCEMS) with flow meter data to the CPCB/ PPCB Portals. This integration must facilitate real-time data transmission, ensuring data accuracy and reliability for



regulatory compliance and monitoring.

- i) The PWSSB shall establish a routine maintenance and calibration schedule for the online monitoring systems. This includes ensuring sensor accuracy, data integrity, and system functionality to provide continuous and reliable monitoring results.
- j) Department of Rural Development and Panchayat Raj shall be responsible for ensuring that no untreated wastewater from village ponds enters the STP-treated wastewater pipeline. The ponds in villages such as Ikolaha and Jargari are to be desilted and upgraded within three months using specified technology to meet environmental standards.
- k) Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib shall calculate the Environmental Compensation to be imposed on the MC, Khanna for operating its STP without obtaining consents to operate of the Board as required under the Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981 and causing stagnation, within 7 days.

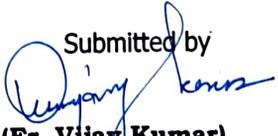
The proceedings of the hearing held on 19.1.2024 were promptly conveyed by the Board to all the concerned departments vide letter no. 4773-78 dated 19.1.2024 for compliance and a copy of the letter dated 19.1.2024 is enclosed herewith as **Annexure R5/C**.

10. That the Punjab Pollution Control Board is taking appropriate action to resolve the issue as explained herein above.

It is, therefore, prayed that the objections filed by the applicants may kindly be disposed of with appropriate orders, in view of the submissions made herein above.

Date: 02.04.2024

Place: Fatehgarh Sahib

Submitted by

(Er. Vijay Kumar)
Environmental Engineer
Punjab Pollution Control Board
Regional Office, Fatehgarh Sahib

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

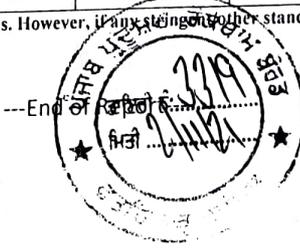
- 1. Laboratory Sample No. E- 5011-5012/ H.O.Lab. Monitoring/2021
- 2. ULR No. ULR-TC70451800000004032
- 3. Name of Industry STP Khanna 29 MLD
- 4. Name of Sample collecting Officer Er. Gurkaran Singh, AEE
- 5. Designation of the officer authorizing Test Environmental Engineer, Regional Office, FGS
- 6. Type of Sample Grab
- 7. Date & Time of Sample collection 14.10.2021
- 8. Date & Time of Sample receipt in Lab. 15.10.2021
- 9. Period of Analysis 15.10.2021 to 26.10.2021
- 10. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

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Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.3	7.5	6.0-8.5
2	Total Suspended Solids mg/l	158	7	100
3	Chemical Oxygen Demand mg/l	140	36	250
4	Bio-chemical Oxygen Demand mg/l	55	7	30
5	Feecal Coliform MPN/100ml	26000	180	< 1000

Remarks: 1. The prescribed standards are EPA Standards. However, if any stringent other standards have been imposed by the Board, the same shall prevail.
2. BDL means below detection limit



Scientific Officer,
Dt. 27/10/21
28/10/2021

Endst. No: 23680-82

A copy of the above is forwarded to the:-

- 1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, -II, Patiala
- 3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Asstt. Scientific Officer



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**PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT**

E- 2021

1. Laboratory Sample No. E- 5297-5298/ H.O.Lab. Monitoring/2021
 2. ULR No. ULR-TC70451800000004198
 3. Name of Industry STP Khanna, Vill.Bahomajra Khanna
 4. Name of Sample collecting Officer Er. Gurkaran Singh, AEE
 5. Designation of the officer authorizing Test Environmental Engineer, Regional Office, FGS
 6. Type of Sample Grab
 7. Date & Time of Sample collection 06.12.2021
 8. Date & Time of Sample receipt in Lab. 07.12.2021
 9. Period of Analysis 07.12.2021 to 17.12.2021
 10. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

Handwritten notes:
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Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	6.9	7.0	6.0-8.5
2	Total Suspended Solids mg/l	168	8	100
3	Biochemical Oxygen Demand mg/l	91	6	30
4	Total Coliform MPN/100ml	280000	1400	-
5	Feecal Coliform MPN/100ml	70000	180	< 1000

Remarks: 1. The prescribed standards are EPA Standards. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Endst. No: 27313-15

Handwritten signature: Scientific Officer
 Dt. 20/12/2021

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office,-II, Patiala
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Handwritten signature:
 Asstt. Scientific Officer

Large handwritten signature:

- ii. Metals (pH less than 2 with HNO₃)
- iii. Cyanide (pH above 10 with NaOH)
- iv. Oil & grease (separate 1 Lt. sample glass bottles & freeze)
- v. Others

Handwritten note: Expts 2lt can on the out of STP.

**PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT**

1. Laboratory Sample No.
2. ULR No.
3. Name of Industry
4. Name of Sample collecting Officer
5. Designation of the officer authorizing Test
6. Type of Sample
7. Date & Time of Sample collection
8. Date & Time of Sample receipt in Lab.
9. Period of Analysis
10. Test Methods

E- 5494-95/ H.O.Lab. Monitoring/2021
 ULR-TC704518000000004312
 STP Khanna, Vill. Bahomajra Khanna
 Er. Mohit Singla, AEE
 Environmental Engineer, Regional Office, Fatehgarh Sahib
 Grab
 04.1.2022
 05.1.2022
 05.1.2022 to 19.01.2022
 As per relevant parts of IS:3025/IS:1622 &
 Methods of APHA

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.3	7.5	6.0-8.5
2	Total Suspended Solids mg/l	215	7	100
3	Biochemical Oxygen Demand mg/l	102	6	30
4	Feecal Coliform MPN/100ml	1,40,000	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Endst. No: 1402-04

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, -II, Patiala
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Asstt. Scientific Officer



Asstt. Scientific Officer



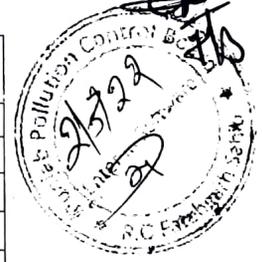
PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

- 1. Laboratory Sample No. E- 5728-29/ H.O.Lab. Monitoring/2021
- 2. ULR No. ULR-TC70451800000004429
- 3. Name of Industry STP Khanna 29 MLD
- 4. Name of Sample collecting Officer Er. Gurkaran Singh, AEE
- 5. Designation of the officer authorizing Test Environmental Engineer, Regional Office, FGS
- 6. Type of Sample Grab
- 7. Date & Time of Sample collection 07.02.2022
- 8. Date & Time of Sample receipt in Lab. 08.02.2022
- 9. Period of Analysis 02.02.2022 to 14.02.2022
- 10. Test Methods As per relevant parts of IS:3025/IS:1522 & Methods of APHA

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 To file

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.0	7.2	6.0-8.5
2	Total Suspended Solids mg/l	127	7	100
3	Bio-chemical Oxygen Demand mg/l	114	6	30
4	Total Coliform MPN/100ml	350000	1200	
	Feacal Coliform MPN/100ml	120000	180	< 1000



Remarks: 1. The prescribed standards are EPA Standards. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

2. BDL means below detection limit

---End of Report---

J. m. r.
 Scientific Officer
 24/2/22

Endst. No: 3418-20

A copy of the above is forwarded to the:-

- 1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, -II, Patiala
- ✓ 3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

J. K. Kholwal
 22/2/22
 Asstt. Scientific Officer

Sanjiv Kumar



S-T. fee not received

E-2022

**PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT**

- 1. Laboratory Sample No.
- 2. ULR No.
- 3. Name of Industry
- 4. Name of Sample collecting Officer
- 5. Designation of the officer authorizing Test
- 6. Type of Sample
- 7. Date & Time of Sample collection
- 8. Date & Time of Sample receipt in Lab.
- 9. Period of Analysis
- 10. Test Methods

E- 5965-66/ H.O.Lab. Monitoring/2022
 ULR-TC70451800000004561
 STP Khanna 29 MLD
 Er. Gurkaran Singh, ABE
 Environmental Engineer, Regional Office, FGS
 Grab
 04.03.2022
 05.03.2022
 05.03.2022 to 15.03.2022
 As per relevant parts of IS:3025/IS:1622 &
 Methods of APHA

Acceptance
 श्री डी. ए. सिंह
 Regional Officer
 FGS
 24/3



Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	8.2	7.8	6.0-8.5
2	Total Suspended Solids mg/l	107	7	100
3	Bio-chemical Oxygen Demand mg/l	102	6	30
4	Total Coliform MPN/100ml	350000	1200	
5	Feacal Coliform MPN/100ml	110000	180	< 1000

Remarks: The prescribed standards are as per notification no 183 dt 28.3.19. However if any stringent/other standards have been imposed by the Board, the same shall prevail.

--End of Report--

Scientific Officer
 Dt. 13/3/22
 21-03-2022

Endst. No: 5845-49

A copy of the above is forwarded to the:-

- 1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, -II, Patiala
- 3. The Senior Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.
- 4. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Asstt. Scientific Officer





PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

AEE-
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ਦਾਤਾ: ਵਿੱਜੀ
26/4

- 1. Laboratory Sample No. E- 38-39/ H.O.Lab. Monitoring/2022
- 2. ULR No. ULR-TC70451800000004691
- 3. Name of Industry STP Khanna, Vill.Bahomajra Khanna
- 4. Name of Sample collecting Officer Er. Gurkaran Singh, AEE
- 5. Designation of the officer authorizing Test Environmental Engineer, Regional Office, Fatehgarh Sahib
- 6. Type of Sample Grab
- 7. Date & Time of Sample collection 04.04.2022
- 8. Date & Time of Sample receipt in Lab. 05.04.2022
- 9. Period of Analysis 05.04.2022 to 18.04.2022
- 10. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.4	7.6	6.0-8.5
2	Total Suspended Solids mg/l	110	7	100
3	Biochemical Oxygen Demand mg/l	87	6	30
4	Feacal Coliform MPN/100ml	110000	180	< 1000
5	Total Coliform MPN/100ml	280000	1200	-



Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Endst. No: 8505-07

Scientific Officer
D. 22-4-22

A copy of the above is forwarded to the:-

- 1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office,-II, Patiala
- 3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Asstt. Scientific Officer

[Signature]

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

E-2022

- 1. Laboratory Sample No. E- 252-253/ H.O.Lab. Monitoring/2022
- 2. ULR No. ULR-TC70451800000004822
- 3. Name of Industry STP Khanna 29 MLD
- 4. Name of Sample collecting Officer Er. Gurkaran Singh, AEE
- 5. Designation of the officer authorizing Test Environmental Engineer, Regional Office, FGS
- 6. Type of Sample Grab
- 7. Date & Time of Sample collection 05.05.2022
- 8. Date & Time of Sample receipt in Lab. 05.05.2022
- 9. Period of Analysis 05.05.2022 to 18.5.2022
- 10. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

AEE-1/Dec
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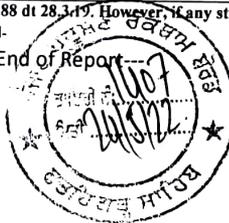
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ਜੁਗ
28/5

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.3	7.6	6.0-8.5
2	Total Suspended Solids mg/l	138	7	100
3	Bio-chemical Oxygen Demand mg/l	102	6	30
4	Total Coliform MPN/100ml	350000	1200	-
5	Feecal Coliform MPN/100ml	110000	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---



Scientific Officer

Dt. 19/5/2022

19/5/2022

Endst. No: 10773-75

A copy of the above is forwarded to the:-

- 1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala
- 3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

P. K. Khatwal
19/5/22
Asstt. Scientific Officer

AEE I
ਨਵੀ ਡਾਕ

ਸੰਖਿਆ: 1316/22
22/6/22

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

- 1. Laboratory Sample No. E-442-443/ H.O.Lab. Monitoring/2022
- 2. ULR No. ULR-TC70451800000004931
- 3. Name of Industry STP Khanna 29 MLD
- 4. Name of Sample collecting Officer Er. Gurkaran Singh, AEE
- 5. Designation of the officer authorizing Test Environmental Engineer, Regional Office, FGS
- 6. Type of Sample Grab
- 7. Date & Time of Sample collection 01.06.2022
- 8. Date & Time of Sample receipt in Lab. 02.06.2022
- 9. Period of Analysis 02.06.2022 to 20.06.2022
- 10. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

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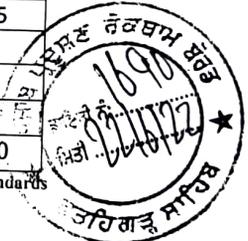
Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.6	7.9	6.0-8.5
2	Total Suspended Solids mg/l	106	7	100
3	Bio-chemical Oxygen Demand mg/l	92	7	30
4	Total Coliform MPN/100ml	350000	1700	-
5	Feacal Coliform MPN/100ml	110000	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However if any stringent/other standards have been imposed by the Board, the same shall prevail.

2. BDL means below detection limit

---End of Report---



Endst. No: 13165-67

Scientific Officer
Dt. 21/6/22

A copy of the above is forwarded to the:-

- 1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, -II, Patiala
- 3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

P. Khanda
Asstt. Scientific Officer

Handwritten signature of Asstt. Scientific Officer.

ਨਵੀਂ ਡਾਕ

ਵਾਤਾ: ਇੰਜੀ

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN, NABHA ROAD, PATIALA WATER ANALYSIS REPORT

ਜ਼ਬਾਨ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
ਜ਼ੋਨਲ ਦਫਤਰ-II ਪਟਿਆਲਾ
ਡਾਇਰੀ ਨੰ: 1032
ਮਿਤੀ: 18-7-2022

1. Laboratory Sample No.
2. ULR No.
3. Name of Industry
4. Name of Sample collecting Officer
5. Designation of the officer authorizing Test
6. Type of Sample
7. Date & Time of Sample collection
8. Date & Time of Sample receipt in Lab.
9. Period of Analysis
10. Test Methods

E-694-695/ H.O.Lab. Monitoring/2022
 ULR-TC70451800000005069
 STP Khanna 29 MLD
 Er. Gurkaran Singh, AEE
 Environmental Engineer, Regional Office FGS
 Grab
 04.07.2022
 05.07.2022
 05.07.2022 to 15.7.2022
 As per relevant parts of IS:3025/IS:1022 &
 Methods of APHA

ਸੀਨੀਅਰ ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ
 ਨਵੀਂ ਡਾਕ
 ਮਿਤੀ: 18/7/22
 ਜ਼ੋਨਲ ਦਫਤਰ-II, ਪਟਿਆਲਾ

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.4	7.1	6.0-8.5
2	Total Suspended Solids mg/l	123	8	100
3	Chemical Oxygen Demand mg/l	292	39	-
4	Bio-chemical Oxygen Demand mg/l	98	7	30
5	Total Coliform MPN/100ml	350000	2100	-
6	Faecal Coliform MPN/100ml	110000	180	< 1000

Total
 100
 270

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However if any stringent/other standards have been imposed by the Board, the same shall prevail.

2. BDL means below detection limit

---End of Report---

Scientific Officer
 Dt. 15/7/22
 15-07-22

Endst. No: 15092 - 94

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, -II, Patiala
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

J. Khandelwal
 Asstt. Scientific Officer



Endt. No. 2089 Date: 26-7-2022

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Sri Fatehgarh Sahib, Sangrur for information and further necessary action please.

Environmental Engineer
 Zonal Officer-II, Patiala

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

1. Laboratory Sample No. E-906-07/ H.O.Lab. Monitoring/2022
 2. ULR No. ULR-TC70451800000005180
 3. Name of Industry STP Khanna 29 MLD
 4. Name of Sample collecting Officer Er. Gurkaran Singh, AEE
 5. Designation of the officer authorizing Test Environmental Engineer, Regional Office, FGS
 6. Type of Sample Grab
 7. Date & Time of Sample collection 03.08.2022
 8. Date & Time of Sample receipt in Lab. 04.08.2022
 9. Period of Analysis 04.08.2022 to 12.08.2022
 10. Test Methods As per relevant parts of IS:3025/1622 & IS:1622
 Methods of APHA

AEE
 ਨਵੀਂ ਡਾਕ
 ਵਾਤ: ਦਿੱਤੀ: 16/8
 17/8/22



SA/PRO
 20/8

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1.	pH	7.6	7.3	6.0-8.5
2.	Total Suspended Solids mg/l	129	7	100
3.	Chemical Oxygen Demand mg/l	315	37	-
4.	Bio-chemical Oxygen Demand mg/l	101	7	30
5.	Total Coliform MPN/100ml	430000	1400	-
6.	Faecal Coliform MPN/100ml	120000	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However if any stringent/other standards have been imposed by the Board, the same shall prevail.

2. BDL means below detection limit

---End of Report---

Endst. No: 17276-78

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, -II, Patiala
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

J. m. s. l.
 Scientific Officer
 Dt. 16/8/22

16-8-22

P. Khosla
 Asstt. Scientific Officer

(Handwritten signature)

- 16 -

file d

AEE-II

27/9/22

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

1. Laboratory Sample No. E-1100-01/ H.O.Lab. Monitoring/2022
 2. ULR No. ULR-TC70451800000005292
 3. Name of Industry STP Khanna 29 MLD
 4. Name of Sample collecting Officer Er. Gurkaran Singh, AEE
 5. Designation of the officer authorizing Test Environmental Engineer, Regional Office, FGS
 6. Type of Sample Grab
 7. Date & Time of Sample collection 05.09.2022
 8. Date & Time of Sample receipt in Lab. 06.09.2022
 9. Period of Analysis 06.09.2022 to 19.09.2022
 10. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.6	7.4	6.0-8.5
2	Total Suspended Solids mg/l	125	10	100
3	Chemical Oxygen Demand mg/l	296	44	-
4	Bio-chemical Oxygen Demand mg/l	96	9	30
5	Total Coliform MPN/100ml	280000	1700	-
6	Feacal Coliform MPN/100ml	110000	200	< 1000

Notes: 1. The prescribed standards are as per notification no 188 dt 28.3.19. However if any stringent/other standards imposed by the Board, the same shall prevail.
 2. BDL means below detection limit

---End of Report---

Encl. No: 20059-61

Scientific Officer
 Dt. 22/09/2022

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, -II, Patiala
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

P. Khaleel
 Asstt. Scientific Officer



PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

Handwritten signatures and initials:
AES
21/10/22
Feb 2

- 1. Laboratory Sample No. E- 1351-52/ H.O.Lab. Monitoring/2022
- 2. ULR No. ULR-TC70451800000005424
- 3. Name of Industry STP Khanna (29 MLD), Vill. Bahomajra, Khanna
- 4. Name of Sample collecting Officer Er. Rubal Goyal, AEE
- 5. Designation of the officer authorizing Test Environmental Engineer, Regional Office, FGS
- 6. Type of Sample Grab
- 7. Date & Time of Sample collection 03.10.2022
- 8. Date & Time of Sample receipt in Lab. 03.10.2022
- 9. Period of Analysis 03.10.2022 to 17.10.2022
- 10. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.7	7.5	6.0-8.5
2	Total Suspended Solids mg/l	110	8	100
3	Bio-chemical Oxygen Demand mg/l	102	7	30
4	Total Coliform MPN/100ml	-	1400	
5	Feacal Coliform MPN/100ml	-	180	< 1000



Remarks: 1. The prescribed standards are EPA Standards. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.
2. BDL means below detection limit

---End of Report---

Endst. No: 22153-55

Scientific Officer
Dt. 18/10/22
19-10-22

A copy of the above is forwarded to the.-

- 1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, -II, Patiala
- 3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Asstt. Scientific Officer
Signature

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

1. Laboratory Sample No. E-1527-1528/H.O.Lab. Monitoring/2022
 2. ULR No. ULR-TC70451800000005524
 3. Name of Industry STP Khanna (29 MLD), Khanna
 4. Name of Sample collecting Officer Er. Rubal Goyal, AEE
 5. Designation of the officer authorizing Test Environmental Engineer, Regional Office, FGS
 6. Type of Sample Grab
 7. Date & Time of Sample collection 01.11.2022
 8. Date & Time of Sample receipt in Lab. 01.11.2022
 9. Period of Analysis 01.11.2022 to 17.11.2022
 10. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

AEE
 ਨਵੀਂ ਡਾਕ
 ਡਾਕ: ਦਿੱਲੀ
 ਮਾਰਚ



Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.6	7.7	6.0-8.5
2	Total Suspended Solids mg/l	108	7	100
3	Bio-chemical Oxygen Demand mg/l	102	6	30
4	Total Coliform MPN/100ml	-	1400	-
5	Feecal Coliform MPN/100ml	-	180	< 1000

Remarks: 1. The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.
 2. BDL means below detection limit

---End of Report---

f. Scientific Officer
 Dt. 18/11/22

Endst. No: 24256-58

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Asstt. Scientific Officer

Dr. Hardeep
 Asstt. Scientific Officer

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD,PATIALA
WATER ANALYSIS REPORT

ASST II

Handwritten notes and signatures in the top right corner, including a date stamp '12/12/22'.

- 1. Laboratory Sample No. E-1755-1756/ H.O.Lab. Monitoring/2022
- 2.ULR No. ULR-TC70451800000005663
- 3. Name of Industry STP Khanna (29 MLD), Khanna
- 4. Name of Sample collecting Officer Er. Rubal Goyal, AEE
- 5. Designation of the officer authorizing Test Environmental Engineer, Regional Office, FGS
- 6. Type of Sample Grab
- 7. Date & Time of Sample collection 01.12.2022
- 8. Date & Time of Sample receipt in Lab. 02.12.2022
- 9. Period of Analysis 02.12.2022 to 09.12.2022
- 10. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.3	7.7	6.0-8.5
2	Total Suspended Solids mg/l	106	7	100
3	Bio-chemical Oxygen Demand mg/l	88	6	30
4	Total Coliform MPN/100ml	-	1400	-
5	Feecal Coliform MPN/100ml	-	180	< 1000



Remarks: 1. The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.
2. BOD means below detection limit

---End of Report---

Handwritten signature of Scientific Officer S.H.M.

Endst. No:

Dt.

9-12-22

copy of the above is forwarded to the: - 25999-26001

- 1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environmental Engineer, Punjab Pollution Control Board; Zonal Office-II, Patiala
- 3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Handwritten signature and title: Asstt. Scientific Officer

Handwritten signature of the Asstt. Scientific Officer.

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

Handwritten notes and signatures in the top right corner, including the name 'ਨਵੀਂ ਡਾਕ' and a date '27/1/23'.

1. Laboratory Sample No.	E-2118-2119/ H.O.Lab. Monitoring/2023
2. ULR No.	ULR-TC70451800000005873
3. Name of Industry	STP Khanna (29 MLD), Khanna
4. Name of Sample collecting Officer	Er. Rubal Goyal, AEE
5. Designation of the officer authorizing Test	Environmental Engineer, Regional Office, FGS
6. Type of Sample	Grab
7. Date & Time of Sample collection	13.01.2023
8. Date & Time of Sample receipt in Lab.	14.01.2023
9. Period of Analysis	14.01.2023 to 20.01.2023
10. Test Methods	As per relevant parts of IS:3025/IS:1622 & Methods of APHA

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.6	7.5	6.0-8.5
2	Total Suspended Solids mg/l	122	BDL	100
3	Bio-chemical Oxygen Demand mg/l	125	6	30
4	Total Coliform MPN/100ml	350000	1200	-
5	Feacal Coliform MPN/100ml	120000	180	< 1000

Remarks: 1. The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

2. BDL means below detection limit

---End of Report---

Scientific Officer
20/1/23
Dt. 23-1-23

Endst. No: 2370-72

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.



f. Khaleed
20/1/23
Asstt. Scientific Officer

Handwritten signature of the Asstt. Scientific Officer.

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

A247

- 1. Laboratory Sample No. E-2151-2154/ H.O.I ab. Monitoring
- 2. ULR No. ULR/TC704518000000005895
- 3. Name of Industry STP Khanna (29 MLD), Khanna
- 4. Name of Sample collecting Officer Er. Rubal Goyal, AEE
- 5. Designation of the officer authorizing Test Environmental Engineer, Regional
- 6. Type of Sample Grab
- 7. Date & Time of Sample collection 24.01.2023
- 8. Date & Time of Sample receipt in Lab. 25.01.2023
- 9. Period of Analysis 25.01.2023 to 06.02.2023
- 10. Test Methods As per relevant parts of IS:3025 & Methods of APHA



Results

Sr. No.	Parameters	Outlet of STP	Manhole Rising Main, Vill Ikolaha	Manhole Rising Main, Vill Nasroli	Manhole Rising Main, Vill Jargori	Prescribed Standard
1	pH	7.8	7.3	7.4	7.4	6.0-8.5
2	Total Suspended Solids mg/l	10	20	BDL	17	100
3	Bio-chemical Oxygen Demand mg/l	9	7	6	6	30
4	Total Coliform MPN/100ml	2600	2100	2600	3200	-
5	Feacal Coliform MPN/100ml	200	180	200	400	< 1000

Remarks: 1. The prescribed standards are as per notification no 198 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.
2. BDL means below detection limit

---End of Report---

Scientific Officer
8/2/23

Endst. No: 3776-78

Dt. 9-2-23

A copy of the above is forwarded to the: -

- 1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala
- 3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Asstt. Scientific Officer

Handwritten signature and date 8/2/23 of the Assistant Scientific Officer.

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

- | | |
|--|--|
| 1. Laboratory Sample No. | E-2230-2231/ H.O.Lab. Monitoring/2023 |
| 2. ULR No. | ULR-TC70451800000005937 |
| 3. Name of Industry | STP Khanna (29 MLD), Khanna |
| 4. Name of Sample collecting Officer | Er. Rubal Goyal, AEE |
| 5. Designation of the officer authorizing Test | Environmental Engineer, Regional Office, FGS |
| 6. Type of Sample | Grab |
| 7. Date & Time of Sample collection | 01.02.2023 |
| 8. Date & Time of Sample receipt in Lab. | 02.02.2023 |
| 9. Period of Analysis | 02.02.2023 to 17.2.2023 |
| 10. Test Methods | As per relevant parts of IS:3025/IS:1622 & Methods of APHA |

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.9	7.3	6.0-8.5
2	Total Suspended Solids mg/l	135	7	100
3	Bio-chemical Oxygen Demand mg/l	113	6	30
4	Total Coliform MPN/100ml	-	1400	-
5	Feacal Coliform MPN/100ml	-	180	< 1000

Remarks: 1. The prescribed standards are as per notification no 138 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

2. BDL means below detection limit

Endst. No: 437476



Scientific Officer
17/02/23

Dt. 17/02/2023

A copy of the above is forwarded to the: -

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

R. Khaleel
Asstt. Scientific Officer

(Signature)

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

AEE-II

- 1. Laboratory Sample No. E-2394-2395/ H.O.Lab. Monitoring/2023
- 2. ULR No. ULR-TC70451800000006046
- 3. Name of Industry STP Khanna (29 MLD), Khanna
- 4. Name of Sample collecting Officer Er. Rubal Goyal, AEE
- 5. Designation of the officer authorizing Test Environmental Engineer, Regional Office, FGS
- 6. Type of Sample Grab
- 7. Date & Time of Sample collection 01.03.2023
- 8. Date & Time of Sample receipt in Lab. 01.03.2023
- 9. Period of Analysis 01.03.2023 to 07.03.2023
- 10. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

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Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.8	8.0	6.0-8.5
2	Total Suspended Solids mg/l	240	7	100
3	Bio-chemical Oxygen Demand mg/l	145	7	30
4	Total Coliform MPN/100ml	-	1700	-
5	Feacal Coliform MPN/100ml	-	180	< 1000

Remarks: 1. The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.
2. BDL means below detection limit

---End of Report---

Scientific Officer

Endst. No: 6/31-33

Dt. 09/3/23

A copy of the above is forwarded to the:-

- 1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala
- 3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.



Asstt. Scientific Officer

Handwritten signature of the Assistant Scientific Officer.

Handwritten signature/initials

**E-2023
PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT**

1. Laboratory Sample No.	E-3013-3014/ H.O.Lab. Monitoring/2023
2. ULR No.	ULR-TC70451800000006397
3. Name of Industry	STP Khanna (29 MLD), Khanna
4. Name of Sample collecting Officer	Er. Rubal Goyal, AEE
5. Designation of the officer authorizing Test	Environmental Engineer, Regional Office, Fatehgarh Sahib.
6. Type of Sample	Grab
7. Date & Time of Sample collection	02.05.2023
8. Date & Time of Sample receipt in Lab.	03.05.2023
9. Period of Analysis	03.05.2023 to 10.05.2023
10. Test Methods	As per relevant parts of IS:3025/IS:1622 & Methods of APHA

Handwritten notes:
 1. नती डाक
 2. हाता: दिनी 15/5/23
 3. 18/5

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.4	7.8	6.0-8.5
2	Total Suspended Solids mg/l	175	7	100
3	Bio-chemical Oxygen Demand mg/l	134	6	30
4	Total Coliform MPN/100ml	-	1400	-
5	Feecal Coliform MPN/100ml	-	180	< 1000



Remarks: 1. The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Handwritten signature: Scientific Officer
 Dt. 11/5/23
Handwritten signature:

Endst. No: 11107-09

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala
- ✓ 3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Handwritten signature:
 Asstt. Scientific Officer

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

AEE-II

1. Laboratory Sample No.	E- 3279-3280/ H.O.Lab. Monitoring/2023
2. ULR No.	ULR-TC704518000000006556
3. Name of Industry	STP Khanna (29 MLD), Khanna
4. Name of Sample collecting Officer	Er. Rubal Goyal, AEE
5. Designation of the officer authorizing Test	Environmental Engineer, Regional Office, Fatehgarh Sahib
6. Type of Sample	Grab
7. Date & Time of Sample collection	01.06.2023
8. Date & Time of Sample receipt in Lab.	01.06.2023
9. Period of Analysis	01.06.2023 to 09.06.2023
10. Test Methods	As per relevant parts of IS:3025/IS:1622 & Methods of APHA

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.8	7.3	6.5-9.0
2	Total Suspended Solids mg/l	110	8	<100
3	Bio-chemical Oxygen Demand mg/l	113	6	30
4	Total Coliform MPN/100 ml	-	1700	-
5	Feacal Coliform MPN/100ml	-	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

End of Report

Scientific Officer

Endst. No: 13578-80

Dt. 13-6-23

A copy of the above is forwarded to the:-

1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Astt. Scientific Officer

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

Handwritten initials



- 1. Laboratory Sample No. E-3557-3558/ H.O.Lab. Monitoring/2023
- 2. Name of Industry STP Khanna (29 MLD), Khanna
- 3. Name of Sample collecting Officer Er. Pritpal Kaur, AEE
- 4. Designation of authorizing Test Environmental Engineer, Regional Office, Fatchgarh Sahib
- 5. Type of Sample Grab
- 6. Date & Time of Sample collection 04.07.2023
- 7. Date & Time of Sample receipt in Lab. 05.07.2023
- 8. Period of Analysis 05.07.2023 to 12.07.2023
- 9. Test Methods As per relevant parts of IS:3025/&Methods of APHA

Handwritten text: ਨਵੀਂ ਡਾਕ

Handwritten text: ਵਾਤਾ: ਇੰਜੀ: 17/7

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.3	7.4	6.5-9.0
2	Total Suspended Solids mg/l	92	9	<100
3	Bio-chemical Oxygen Demand mg/l	87	6	30
4	Total Coliform MPN/100 ml	-	1400	-
5	Feacal Coliform MPN/100ml	-	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Handwritten signature
Scientific Officer
17/7/23

Endst. No: 16450-52

Dt. 17/7/23

A copy of the above is forwarded to the:-

- 1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
- 3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatchgarh Sahib.

Handwritten signature
Astt. Scientific Officer

Handwritten signature



PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN, NABHA ROAD; PATIALA WATER ANALYSIS REPORT



- 1. Laboratory Sample No.
2. Name of Industry
3. Name of Sample collecting Officer
4. Designation of authorizing Test
5. Type of Sample
6. Date & Time of Sample collection
7. Date & Time of Sample receipt in Lab.
8. Period of Analysis
9. Test Methods

E-3740-3741/ H.O.L.E: Monitoring/2023
STP Khanna (29 MLD), Khanna
Er. Pritpal Kaur, AEE
Environmental Engineer, Regional Office, Fatchgarh Sahib
Grab
01.08.2023
01.08.2023
01.08.2023 to 14.08.2023
As per relevant parts of IS:3025/IS:1622 & Methods of APHA

Handwritten notes and signatures, including 'A 335', '17/08', and '21/08'.

Table with 4 columns: Sr. No., Parameters, Inlet of STP, Outlet of STP, Prescribed Standard. Rows include pH, Total Suspended Solids, Total Dissolved Solids, Bio-chemical Oxygen Demand, Total Coliform, and Feecal Coliform.

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by board, the same shall prevail. Note: BDL means Below Method Detection Limit.

---End of Report---

Signature of Scientific Officer, dated 17/8/23.

Dt. 17/8/23

Endst. No: 19127-29

A copy of the above is forwarded to the:-

- 1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatchgarh Sahib.

Signature of Asst. Scientific Officer, dated 17/8/23.



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PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

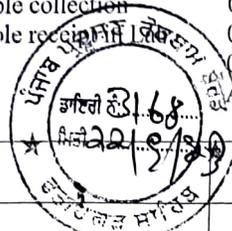


- 1. Laboratory Sample No. E-3938-3939/ H.O.Lab. Monitoring/2023
- 2. Name of Industry STP Khanna (29 MLD)
- 3. Name of Sample collecting Officer Er. Pritpal Kaur, AEE
- 4. Designation of authorizing Test Environmental Engineer, Regional Office, Fatehgarh Sahib
- 5. Type of Sample Grab
- 6. Date & Time of Sample collection 01.09.2023
- 7. Date & Time of Sample received 01.09.2023
- 8. Period of Analysis 01.09.2023 to 08.09.2023
- 9. Test Methods As per relevant parts of IS:3025/&Methods of APHA

[Handwritten signature]
22/09/23

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.0	7.7	6.5-9.0
2	Total Suspended Solids mg/l	125	BDL	<100
3	Bio-chemical Oxygen Demand mg/l	115	6	30
4	Total Coliform MPN/100 ml	-	1400	-
5	Feacal Coliform MPN/100ml	-	180	< 1000



Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

[Handwritten signature]
Scientific Officer
15/9/23

Endst. No: 21402-04

Dt. 18/9/23

A copy of the above is forwarded to the:-

- 1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
- 3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

[Handwritten signature]
15/9/23
Astt. Scientific Officer

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15/9/23

**PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT**



- | | |
|--|---|
| 1. Laboratory Sample No. | E-4148-4149/ H.O.Lab. Monitoring/2023 |
| 2. Name of Industry | STP Khanna (29 MLD) AEE-I |
| 3. Name of Sample collecting Officer | Er. Pritpal Kaur, AEE |
| 4. Designation of authorizing Test | Environmental Engineer, Regional Office, Fatehgarh Sahib |
| 5. Type of Sample | Grab ਗੁਰੀ ਸਮੂਹ |
| 6. Date & Time of Sample collection | 03.10.2023 |
| 7. Date & Time of Sample receipt in Lab. | 04.10.2023 ਕਮਰ: 10 |
| 8. Period of Analysis | 04.10.2023 to 18.10.2023 |
| 9. Test Methods | As per relevant parts of IS:3025/IS:1622 & 27/10/23
Methods of APHA |

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.9	7.8	6.5-9.0
2	Total Suspended Solids mg/l	115	8	<100
3	Bio-chemical Oxygen Demand mg/l	98	7	30
4	Total Coliform MPN/100 ml	-	2100	-
5	Feacal Coliform MPN/100ml	-	200	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Endst. No: 26679-81

Dt.


 Scientific Officer
 23/10/23

A copy of the above is forwarded to the :-

1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.


 Asst. Scientific Officer
 23/10/23


 Pritpal Kaur
 23/10/23



PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN, NABHA ROAD, PATIALA WATER ANALYSIS REPORT



- 1. Laboratory Sample No. E-4347-4348/ H.O.Lab. Monitoring/2023
- 2. Name of Industry STP Khanna (29 MLD)
- 3. Name of Sample collecting Officer Er. Sanatpreet Singh, AEE
- 4. Designation of authorizing Test Environmental Engineer, Regional Office, Fatehgarh Sahib
- 5. Type of Sample Grab
- 6. Date & Time of Sample collection 01.11.2023
- 7. Date & Time of Sample receipt in Lab. 02.11.2023
- 8. Period of Analysis 02.11.2023 to 08.11.2023
- 9. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA



Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	8.0	7.9	6.5-9.0
2	Total Suspended Solids mg/l	128	7	<100
3	Bio-chemical Oxygen Demand mg/l	98	6	30
4	Total Coliform MPN/100 ml	-	1700	-
5	Feecal Coliform MPN/100ml	-	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 29.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Scientific Officer

Endst. No: 27936-38

Dt. 08/11/23

A copy of the above is forwarded to the:-

- 1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
- 3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Astt. Scientific Officer

Handwritten signatures and dates of the Scientific Officer and Assistant Scientific Officer.



PUNJAB POLLUTION CONTROL BOARD VATAYARAN BHAYAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT



1. Laboratory Sample No. E-4505A-4505B/ H.O.Lab. Monitoring/2023
2. Name of Industry STP Khanna 29 MLD
3. Name of Sample collecting Officer Er. Sanatpreet Singh, AEE
4. Designation of authorizing Test Environmental Engineer, Regional Office, Fatehgarh Sahib
5. Type of Sample Grab
6. Date & Time of Sample collection 01.12.2023
7. Date & Time of Sample receipt in Lab. 01.12.2023
8. Period of Analysis 02.12.2023 to 11.12.2023
9. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.4	7.9	6.5-9.0
2	Total Suspended Solids mg/l	115	6	<100
3	Bio-chemical Oxygen Demand mg/l	95	6	30
4	Total Coliform MPN/100 ml	-	1700	-
5	Faecal Coliform MPN/100ml	-	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Endst. No: 3/843-45

Dt. 18/12/23

A copy of the above is forwarded to the:-

1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Jngs
18/12/23
Asst. Scientific Officer

18/12/23
Sanatpreet Singh

-33

PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT



1. Laboratory Sample No. E-4678A-4678B/ H.O.Lab. Monitoring/2023
 2. Name of Industry STP Khanna (29 MLD)
 3. Name of Sample collecting Officer Er. Pritpal Kaur, AEE
 4. Designation of authorizing Test Environmental Engineer, Regional Office, Fatehgarh Sahib
 5. Type of Sample Grab
 6. Date & Time of Sample collection 26.12.2023
 7. Date & Time of Sample receipt in Lab. 27.12.2023
 8. Period of Analysis 27.12.2023 to 08.01.2024
 9. Test Methods As per relevant parts of IS:3025/IS:1622 & Methods of APHA

ਕਵੀ ਡਾਕ

Results

Sr. No.	Parameters	ਕਵੀ: ਇੰਜੀ:	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH		7.8	7.5	6.5-9.0
2	Total Suspended Solids mg/l		115	7	<100
3	Bio-chemical Oxygen Demand mg/l		72	7	30
4	Total Coliform MPN/100 ml		-	-	-
5	Feecal Coliform MPN/100ml		-	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Scientific Officer

Endst. No: 1506-08

Dt. 11/1/24

A copy of the above is forwarded to the: -

1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Astt. Scientific Officer

Signature of A. S. Jangra


PUNJAB POLLUTION CONTROL BOARD
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT
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Quality for Environment

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|--|--|
| 1. Laboratory Sample No. | E-4736-4737/ H.O.Lab. Monitoring/2023 |
| 2. Name of Industry | STP Khanna (29 MLD) |
| 3. Name of Sample collecting Officer | Er. Pritpal Kaur, AEE |
| 4. Designation of authorizing Test | Environmental Engineer, Regional Office, Fatehgarh Sahib |
| 5. Type of Sample | Grab |
| 6. Date & Time of Sample collection | 02.01.2024 |
| 7. Date & Time of Sample receipt in Lab. | 03.01.2024 |
| 8. Period of Analysis | 03.01.2024 to 10.01.2024 |
| 9. Test Methods | As per relevant parts of IS:3025/IS:1622 & Methods of APHA |

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.4	7.4	6.5-9.0
2	Total Suspended Solids mg/l	99	10	<100
3	Bio-chemical Oxygen Demand mg/l	77	6	30
4	Feecal Coliform MPN/100ml	94000	200	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Scientific Officer

Endst. No: 1503-05

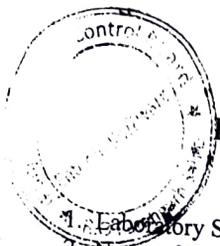
Dt. 11/1/24

A copy of the above is forwarded to the :-

1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

Asth. Scientific Officer


 11/1/24



PUNJAB POLLUTION CONTROL BOARD VATAVARAN
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT

1. Laboratory Sample No.
2. Name of Industry
3. Name of Sample collecting Officer
4. Designation of authorizing Test
5. Type of Sample
6. Date & Time of Sample collection
7. Date of Sample receipt in Lab.
8. Period of Analysis
9. Test Methods

E-4960-4961/H.O.Lab. Monitoring
 STP Khanna, 29 MLD
 Er. Malkit Singh, AEE
 Environmental Engineer, Regional Office
 Sahib
 Grab
 03.02.2024
 03.02.2024
 03.02.2024 to 08.02.2024
 As per relevant parts of IS:3025/IS:1622 &
 Methods of APHA

Handwritten notes and signatures:
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Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.3	7.5 ✓	6.5-9.0
2	Total Suspended Solids mg/l	118	9 ✓	<100
3	Bio-chemical Oxygen Demand mg/l	98	6 ✓	30
4	Feacal Coliform MPN/100ml	-	180 ✓	<1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Endst. No: 4116-18

Signature
 Scientific Officer
 14/2/24
 Dt. 14/2/24

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer (Water), Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatchgah Sahib

Signature
 14/2/24
 Asst. Scientific Officer
Signature
 12/2/24

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**PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT**



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|--|--|
| 1. Laboratory Sample No. | E-5210-5211/H.O.Lab. Monitoring/2024 |
| 2. Name of Industry | STP Khanna (29 MLD) |
| 3. Name of Sample collecting Officer | Er. Pritpal Kaur, AEE |
| 4. Designation of authorizing Test | Environmental Engineer, Regional Office, Fatehgarh Sahib |
| 5. Type of Sample | Grab |
| 6. Date & Time of Sample collection | 01.03.2024 |
| 7. Date & Time of Sample receipt in Lab. | 02.03.2024 |
| 8. Period of Analysis | 02.03.2024 to 11.03.2024 |
| 9. Test Methods | As per relevant parts of IS:3025/IS:1622 & Methods of APHA |

PK
15/3

Results

Sr. No.	Parameters	Inlet of STP	Outlet of STP	Prescribed Standard
1	pH	7.2	7.7	6.5-9.0
2	Total Suspended Solids mg/l	139	BDL	<100
3	Bio-chemical Oxygen Demand mg/l	112	6	30
4	Feecal Coliform MPN/100ml	1,10,000	180	< 1000

Remarks: The prescribed standards are as per notification no 188 dt 28.3.19. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

Note: BDL means Below Method Detection Limit.

---End of Report---

Scientific Officer

Endst. No: 6894-96

Dt.

13/3/24

A copy of the above is forwarded to the:-

1. The Chief Environment Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib.

ਨਵੀਂ ਡਾਕ

ਵਾਤਾ: ਇੰਜੀ:

AEE-I

PK

Astt. Scientific Officer





ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD



No. 4685-90

REGISTERED

Dated: 12/1/24

To

1. The Executive Officer,
Municipal Council,
Khanna
2. The Executive Engineer,
Punjab water supply and sewerage Division,
Ludhiana, Near Old Court,
Club Road Ludhiana.
3. The Executive Engineer,
Divisional Soil Conservation Officer,
Ludhiana
4. The Block Development & Project Officer,
Doraha, Distt. Ludhiana
5. The Executive Engineer,
Drainage-cum-Mining and Geology Division,
Deptt. of Water Resource, Punjab
Sangrur
6. The Executive Engineer,
Panchayati Raj, Zila Parishad
Ludhiana

Subject: Show cause notice for violations of the provisions of the Water (Prevention & Control of Pollution) Act, 1974.

Whereas it is mandatory on the part of the authority to obtain consent to operate of the Board u/s 25 of the Water (Prevention & Control of Pollution) Act, 1974 to operate an outlet for discharge of effluents arising from its premises.

And whereas, it is mandatory on the part of the authority to provide adequate and appropriate effluent treatment facilities, so as to contain the various pollutants in the effluents discharged by it within the standards laid down by the Board.

And whereas, it is mandatory on the part of the authority to provide adequate and appropriate disposal arrangements, so as to utilize the treated domestic effluent in the scientific manner in compliance of Environmental Laws.

And whereas, Sewage Treatment Plant (STP) with a capacity of 29 MLD was commissioned at Bahomajra Road, Khanna based on SBR Technology in the year 2020. The STP is being operated by Punjab Water Supply and Sewerage Board (PWSSB) Department. And whereas, MC Khanna and PWSSB have not obtained consent to operate under the Water (Prevention & Control of Pollution) Act, 1974 for the STP and is currently being run without consent to operate under the Water Act, 1974.

And whereas, an applicant has been filed by Sh. Avtar Singh, Village Jhargari, Tehsil Payal, District Ludhiana in the Hon'ble National Green Tribunal, New Delhi vide Original Application no. 414/2023 titled as Avtar Singh & Others V/s State of Punjab & Others

And whereas, the allegations of the applicant are reproduced as under:

"Jargari drain constructed by the villagers, crosses under the First Patiala Feeder Canal and outfalls into the Lassara drain and that Lassara, which is a interstate drain, has no outfall and it has become a pond. Their further plea is that 29 MLD sewage treatment plant was constructed for Khanna Town but the said STP plant is not operating and sewage water is flowing to Jargari drain and finally the pipeline has been left open upstream of siphon below the first Patiala Feeder Canal which is not cleaned because the drain downstream of the siphon i.e. Lassara Drain does not have any outfall. Resultantly, the

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ

VATAVARAN BHAWAN, NABHA ROAD, PATIALA

E-mail : ppcbop2@gmail.com, Web: www.ppcb.gov.in

flow of water is obstructed and the water stagnates in the drain and further overflows and stands in the fields of the applicants and other residents of the area.

The stagnating water is leading to Killing/drying of the trees in the area and that the test report of the sample of the untreated water shows that BOD Level and Faecal Coliform Level is more than the prescribed standards. BOD Level of the sample is 55 mg per litre against the prescribed level of 30 mg per litre. Similarly, the Faecal Coliform Level in MPN/100 ML is 94000 against the prescribed standard of less than 1000.

Since, there is no outfall for flow of the effluent, the untreated/partially treated effluent either keeps on seeping underground or getting stagnated in the ponds or private land of the applicant and other landowners of Village Jargari which has become a constant health hazard."

And whereas, the Hon'ble NGT vide its order dated 15/09/2023 has constituted a joint committee comprising of Member of the Central Pollution Control Board (CPCB), Secretary, State Pollution Control Board (SPCB), Secretary, Central Ground Water Authority (CGWA) and District Magistrate, Ludhiana. The District Magistrate, Ludhiana is directed to act as a nodal agency.

And whereas, In adherence to the directives from the National Green Tribunal (NGT), a meeting was convened in the village of Jargari by the Sub-Divisional Magistrate (SDM) with representatives from MC Khanna, Drainage Department, Punjab Pollution Control Board (PPCB) and the residents of Jargari. During this meeting, it was collectively decided to conduct additional sampling from four designated points i.e Manhole rising main Ikolaha, Manhole rising main Village Nasrali, Manhole rising main Village Jargari and the outlet of the Sewage Treatment Plant (STP).

And whereas, according to the above said decisions, sampling was carried out on 05.10.2023 from above said points in the presence of officials of MC Khanna and the results are tabulated as under:

S.no.	Parameters	Outlet STP	Manhole rising main vill. Ikolaha	Manhole rising main vill. Nasrali	Manhole rising main vill. Jargari	Prescribed Standards
1	pH	7.7	7.6	7.6	7.5	6.0-8.5
2	TSS	8	19	27	92	<100
3	BOD	7	24	28	62	30
4	T.Coli	1700	7000	7000	1,70,000	-
5	F.Coli	180	2100	2600	70,000	<1000

And whereas, the analysis results reveal that the concentration of BOD in the samples collected from Village Jargari & concentration of Faecal Coliform in the samples collected from manhole of Rising main Village Ikolaha, Nasrali and Jargari are beyond the permissible limits, as prescribed by the Board.

And whereas, SDM Payal instructed Regional Office, Fatehgarh Sahib on 11/10/2023 to collect the effluent samples from the manhole in Village Jargari, as the MC Khanna had closed the unauthorized inlets. Accordingly, effluent samples were obtained from the manhole in Village Jargari and sent to the Head Office Laboratory in Patiala and the analysis results are tabulated as under:

Sr. No.	Parameters	Manhole rising main vill. Jargari	Prescribed Standards
1	pH	7.6	6.0-8.5
2	TSS	55	<100
3	BOD	65	30
4	T.Coli	2,80,000	-
5	F.Coli	94,000	<1000

From above, it is clear that the concentration of BOD and F.Coli are beyond the permissible limits as prescribed by the Board.

And whereas, the analysis results of samples collected from the outlet of STP are within the permissible limits as prescribed by the Board. Further, It is Intimated that the Board has conducted

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ
VATAVARAN BHAWAN, NABHA ROAD, PATIALA
E-mail : pncbtop2@ymail.com, Web: www.pncb.gov.in

sampling of STP on monthly basis and as per the record file, the analysis results of samples collected from the outlet of STP for previous 3 months are within the permissible limits.

And whereas, a meeting was again taken by the Sub-Divisional Magistrate with the officials of MC Khanna, the Drainage Department, CPCB, PPCB, BDPO and PWSSB on 20/12/2023 & 27/12/2023. During the meeting, it was decided that sampling would be conducted from the ponds of Village Jhargari, Ikolaha as well as from the manhole and Sewage Treatment Plant (STP). In accordance with the decisions made in the aforementioned meeting, sampling was carried out on 26.12.2023 & 27.12.2023 and the results of sampling are awaited.

And whereas, the survey revealed that effluent from STP Khanna and untreated effluent from Village Jargari is accumulating in Lassara Drain. The treated wastewater from STP Khanna is currently being discharged into Lassara Drain via a 17 km concrete pipeline. Additionally, Village Ikolaha is also discharging its wastewater from two village ponds into the pipeline designated for the discharge of treated effluent from STP Khanna.

And whereas, the Department of Soil & Conservation has established a pipeline network primarily designed for irrigation with a capacity of 2 MLD. However, the remaining 27 MLD of treated wastewater is currently accumulating and stagnating in the Lassara Drain.

And whereas, the MC, Khanna has failed to obtain consent to operate of the Board as required u/s 25/26 of the Water Act, 1974 and the Authorities have failed to manage the treated/untreated effluent in an environmentally sound manner in compliance of the Water (Prevention & Control of Pollution) Act, 1974, as the same is being stagnated in the drain and its surrounding area. Therefore, willfully causing water pollution in the vicinity, thus violating the provisions of said Act.

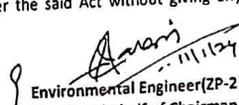
And whereas, it has now been proposed to initiate action against Authorities action under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 after affording an opportunity of show cause-cum-personal hearing, due to aforesaid violations.

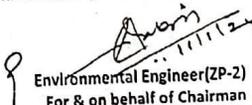
As such, you are, hereby, afforded an opportunity to show cause in person before the Chairman of the Board, in his office at Vatavaran Bhawan, Nabha Road, Patiala on 19/01/2024 at 11.00 AM to explain, as to why the proposed action under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 should not be taken, failing which it will be presumed that authorities have nothing to say and the Board shall go ahead to take the proposed action under the said Act without giving any further notice/ opportunity.

Endst. No. 4691

Dated 12/11/24

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib for information. It is requested to get the letter delivered to the authorities through special messenger and he is also requested to attend the hearing on said date.


Environmental Engineer(ZP-2)
For & on behalf of Chairman


Environmental Engineer(ZP-2)
For & on behalf of Chairman





ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD



No. 4773-78

REGISTERED

Dated: 19/1/2024

To

1. The Executive Officer,
Municipal Council,
Khanna
2. The Executive Engineer,
Punjab water supply and sewerage Division,
Ludhiana, Near Old Court,
Club Road Ludhiana.
3. The Executive Engineer,
Divisional Soil Conservation Officer,
Ludhiana
4. The Block Development & Project Officer,
Doraha, Distt. Ludhiana
5. The Executive Engineer,
Drainage-cum-Mining and Geology Division,
Deptt. of Water Resource, Punjab
Sangrur
6. The Executive Engineer,
Panchayati Raj, Zila Parishad
Ludhiana

Subject: Proceedings of the personal hearing given by the Chairman of the Board for violation of the provisions of the Air (Prevention & Control of Pollution) Act, 1981 to The Executive Officer, The Municipal Council, Khanna, The Executive Engineer, PWSSB, Ludhiana, The Executive Engineer, Divisional Soil Conservation Officer, Ludhiana, The Block Development & Project Officer, Doraha, Distt. Ludhiana, The Executive Engineer, Drainage-cum-Mining and Geology Division, Deptt. of Water Resource, Punjab, Sangrur and The Executive Engineer, Panchayati Raj, Zila Parishad, Ludhiana on 19/01/2024.

The following were present:

From the Board:

- Er. Lavneet Kumar Dubey, SEE, ZO-II, Patiala
Er. Amit Kumar, EE, ZO-II, Patiala
Er. Vijay Kumar, EE, RO, Fatehgarh Sahib

From the Authorities :

- Sh. Rajesh Kamal, Xen (PR), Ludhiana
Sh. Gurpreet Singh, BDPO, Doraha
Sh. Arpit Sharma, SDO, PRD
Smt. Amitpal Kaur, SDE, PWSSB
Sh. Ramandeep Singh, JE, PWSSB
Sh. Harminder Singh, SDO, Drainaga, Barnala
Sh. Prince Modi, JE, Drainaga, Barnala
Sh. Harvinder Singh, SDSCO, Samrala
Sh. Charanjit Singh, EO, MC, Khanna

The officers of the Board brought out that the Sewage Treatment Plant (STP) with a capacity of 29 MLD was commissioned at Bahomajra Road, Khanna based on SBR Technology in the year 2020. The STP is being operated by Punjab Water Supply and Sewerage Board (PWSSB) Department.

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MC Khanna and PWSSB have not obtained consent to operate under the Water (Prevention & Control of Pollution) Act, 1974 for the STP and is currently being run without consent to operate under the Water Act, 1974.

An application has been filed by Sh. Avtar Singh, Village Jhargari, Tehsil Payal, District Ludhiana in the Hon'ble National Green Tribunal, New Delhi vide Original Application no. 414/2023 titled as Avtar Singh & Others V/s State of Punjab & Others.

The allegations of the applicant are reproduced as under:

"Jargari drain constructed by the villagers, crosses under the First Patiala Feeder Canal and outfalls into the Lassara drain and that Lassara, which is a Interstate drain, has no outfall and it has become a pond. 29 MLD sewage treatment plant was constructed for Khanna Town but the said STP plant is not operating and sewage water is flowing to Jargari drain and finally the pipeline has been left open upstream of siphon below the first Patiala Feeder Canal which is not cleaned because the drain downstream of the siphon i.e. Lassara Drain does not have any outfall. Resultantly, the flow of water is obstructed and the water stagnates in the drain and further overflows and stands in the fields of the applicants and other residents of the area.

The stagnating water is leading to Killing/drying of the trees in the area and that the test report of the sample of the untreated water shows that BOD Level and Fecal Coliform Level is more than the prescribed standards. BOD Level of the sample is 55 mg per litre against the prescribed level of 30 mg per litre. Similarly, the Fecal Coliform Level in MPN/100 ML is 94000 against the prescribed standard of less than 1000.

Since, there is no outfall for flow of the effluent, the untreated/partially treated effluent either keeps on seeping underground or getting stagnated in the ponds or private land of the applicant and other landowners of Village Jargari which has become a constant health hazard."

The Hon'ble NGT vide its order dated 15/09/2023 has constituted a joint committee comprising of Member of the Central Pollution Control Board (CPCB), Secretary, State Pollution Control Board (SPCB), Secretary, Central Ground Water Authority (CGWA) and District Magistrate, Ludhiana. The District Magistrate, Ludhiana is directed to act as a nodal agency.

In adherence to the directives from the National Green Tribunal (NGT), a meeting was convened in the village of Jargari by the Sub-Divisional Magistrate (SDM) with representatives from MC Khanna, Drainage Department, Punjab Pollution Control Board (PPCB) and the residents of Jargari. During this meeting, it was collectively decided to conduct additional sampling from four designated points i.e Manhole rising main Ikolaha, Manhole rising main Village Nasrali, Manhole rising main Village Jargari and the outlet of the Sewage Treatment Plant (STP).

According to the above said decisions, sampling was carried out on 05.10.2023 from above said points in the presence of officials of MC Khanna and the results are tabulated as under:

S.no.	Parameters	Outlet STP	Manhole rising main vill. Ikolaha	Manhole rising main vill. Nasrali	Manhole rising main vill. Jargari	Prescribed Standards
1	pH	7.7	7.6	7.6	7.5	6.0-8.5
2	TSS	8	19	27	92	<100
3	BOD	7	24	28	62	30
4	T.Coli	1700	7000	7000	1,70,000	-
5	F.Coli	180	2100	2600	70,000	<1000

The analysis results reveal that the concentration of BOD in the samples collected from Village Jargari & concentration of Feecal Coliform in the samples collected from manhole of Rising main Village Ikolaha, Nasrali and Jargari are beyond the permissible limits, as prescribed by the Board.

SDM Payal instructed Regional Office, Fatehgarh Sahib on 11/10/2023 to collect the effluent samples from the manhole in Village Jargari, as the MC Khanna had closed the unauthorized inlets. Accordingly, effluent samples were obtained from the manhole in Village Jargari and sent to the Head Office Laboratory in Patiala and the analysis results are tabulated as under:

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Sr. No.	Parameters	Manhole rising main vill. Jargari	Prescribed Standards
1	pH	7.6	6.0-8.5
2	TSS	55	<100
3	BOD	65	30
4	T.Coli	2,80,000	
5	F.Coli	94,000	<1000

From above, it is clear that the concentration of BOD and F.Coli are beyond the permissible limits as prescribed by the Board.

The analysis results of samples collected from the outlet of STP are within the permissible limits as prescribed by the Board. Further, it is intimated that the Board has conducted sampling of STP on monthly basis and as per the record file, the analysis results of samples collected from the outlet of STP for previous 3 months are within the permissible limits.

A meeting was again taken by the Sub-Divisional Magistrate with the officials of MC Khanna, the Drainage Department, CPCB, PPCB, BDPO and PWSSB on 20/12/2023 & 27/12/2023. During the meeting, it was decided that sampling would be conducted from the ponds of Village Jhargari, Ikolaha as well as from the manhole and Sewage Treatment Plant (STP). In accordance with the decisions made in the aforementioned meeting, sampling was carried out on 26.12.2023 & 27.12.2023 and the results of sampling are awaited.

The survey revealed that effluent from STP Khanna and untreated effluent from Village Jargari is accumulating in Lassara Drain. The treated wastewater from STP Khanna is currently being discharged into Lassara Drain via a 17 km concrete pipeline. Additionally, Village Ikolaha is also discharging its wastewater from two village ponds into the pipeline designated for the discharge of treated effluent from STP Khanna.

The Department of Soil & Conservation has established a pipeline network primarily designed for irrigation with a capacity of 2 MLD. However, the remaining 27 MLD of treated wastewater is currently accumulating and stagnating in the Lassara Drain.

The MC, Khanna has failed to obtain consent to operate of the Board as required u/s 25/26 of the Water Act, 1974 and the Authorities have failed to manage the treated/ untreated effluent in an environmentally sound manner in compliance of the Water (Prevention & Control of Pollution) Act, 1974, as the same is being stagnated in the drain and its surrounding area. Therefore, willfully causing water pollution in the vicinity, thus violating the provisions of said Act.

Accordingly, show cause notice for violation of the provisions of the Air (Prevention & Control of Pollution) Act, 1981 have been issued to the Authorities with an opportunity of personal hearing before the Chairman of the Board on 19/01/2024.

The representatives the authorities attended the hearing and submitted their respective replies, which were taken on record. The matter was discussed and deliberated in detail.

After hearing the officers of the Board and considering the facts submitted the representatives of the authorities the Chairman of the Board decided as under:

1. The Executive Officer, MC, Khanna shall apply for consents to operate of the Board under the Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981 to operate the STP's outlet immediately.
2. The Punjab Water Supply & Sewerage Board (PWSSB) shall operate & maintain the STP regularly & effectively, so as to achieve the prescribed effluent standards for all the times.
3. The MC, Khanna shall submit a detailed Action Plan focusing on the strategic utilization of treated effluent from the STP within one month. This plan should explore innovative approaches for using treated water in construction, road dust suppression, dual plumbing and other municipal activities. The plan should include technical specifications, feasibility assessments and implementation timelines.
4. The MC, Khanna shall install outlets along the pipeline that carries treated wastewater within one month. These outlets shall facilitate the use of treated wastewater for irrigation purposes by the local farmers. The MC must ensure that the installation of these outlets is done in a manner that maximizes accessibility for agricultural lands, while maintaining the integrity and efficiency of the pipeline system. The design and placement of these outlets

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- shall consider the ease of access for farmers and the potential agricultural benefits, promoting sustainable water use practices in the region.
5. The MC, Khanna shall explore the possibility regarding extension of the pipeline connected to STP's outlet by atleast 500 meter into the Lassara drain. This extension should be designed to ensure efficient dispersion of treated effluent, preventing any potential buildup or stagnation near Jharkaari village after getting approval of the drainage department. The design must include hydraulic modelling to ascertain the impact on the drain's flow characteristics and the surrounding environment.
 6. The Drainage Department shall carryout the de-silting of the syphon and starting point of Lassara drain, so as to facilitate the stagnated wastewater flow through the drain and shall submit the action taken report within 15 days.
 7. The Department of Soil and Water Conservation shall submit a comprehensive Action Plan for the construction of an additional pipeline to utilize the remaining 9 MLD of treated wastewater for irrigation purposes within a period of one month. The Action Plan shall include detailed project timelines, technical specifications with the existing infrastructure.
 8. The PWSSB is directed to ensure the integration and synchronization of Online Continuous Effluent Monitoring Systems (OCEMS) with flow meter data to the CPCB/PPCB Portals. This integration must facilitate real-time data transmission, ensuring data accuracy and reliability for regulatory compliance and monitoring.
 9. The PWSSB shall establish a routine maintenance and calibration schedule for the online monitoring systems. This includes ensuring sensor accuracy, data integrity, and system functionality to provide continuous and reliable monitoring results.
 10. Department of Rural development and Panchayat Raj shall be responsible for ensuring that no untreated wastewater from village ponds enters the STP-treated wastewater pipeline. The ponds in villages such as Ekolaha and Jarkhari are to be desilted and upgraded within three months using specified technology to meet environmental standards.
 11. Environmental Engineer, Regional Office, Fatehgarh Sahib shall calculate the Environmental Compensation to be imposed on the MC, Khanna for operating its STP without obtaining consents to operate of the Board as required under the Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981 and causing stagnation, within 7 days.

You are requested to ensure the compliance of hearing decisions, within stipulated period and submit report at Regional Office.

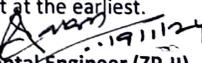

Environmental Engineer (ZP-II)

For & on behalf of Chairman

Endst. No. 4779

dated 19/1/2024

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib for information and necessary action. He is requested to ensure the compliance of decisions of the hearing and submit report at the earliest.


Environmental Engineer (ZP-II)

For & on behalf of Chairman

